

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

41.

C.P.(CAA)/177(MB)2022 IN  
C.A.(CAA)/267(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES: Kris Flexipacks Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Ashish O. Lalpuria, Ld. Authorized Representative on behalf of the Petitioner present.
2. List this matter for hearing on **16.03.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)